

CENTRAL ADMINISTRATIVE TRIBUNAL

NEW DELHI.

OA 1789/89

Date of Decision: 3.8.92

Shri Anis Suhrawardy

Counsel for the applicant.

CORAM:

The Hon'ble Mr. P.K. Kartha, Vice Chairman(J)

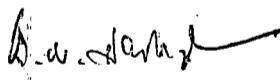
The Hon'ble Mr. B.N. Dhoundiyal, Member(A)

ORDER

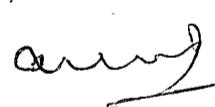
(of the Bench delivered by
Hon'ble Vice Chairman Shri P.K. KARTHA)

The learned counsel for the applicant states that the applicant is no longer interested to pursue the application. He has filed MP 2241/92, praying that he may be allowed to withdraw the application. MP is allowed and the application is dismissed as withdrawn.

There will be no order as to costs.


(B.N. DHOUNDIYAL)

MEMBER(A)


(P.K. KARTHA)

VICE CHAIRMAN(J)

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